

**IN THE HIGH COURT OF MEGHALAYA
SHILLONG**

**Statement showing the category wise & Bench wise number of cases of Institution,
Disposal and Pendency in respect of The High Court of Meghalaya**

W.E.F. 01.05.2013 TO 31.05.2013

Sl. No.	Category of Cases	Category of Benches	Pending as on 31.03.2013	Institution	Disposal	Pending as on 30.04.2013
1	R.F.A.	S/B	6	-	1	5
		D/B		1		1
2	M.A.F.	S/B	4	-	-	4
		D/B				
3	Gua.Appl.R.F.A.	S/B				
		D/B				
4	F.A.O.	S/B				
		D/B	1	1	-	2
5	R.S.A.	S/B				
		D/B				
6	L.P.A.	S/B				
		D/B				
7	C.R.P.	S/B	47	8	14	41
		D/B				
8	Review Petn.	S/B	6	-	-	6
		D/B	7	-	-	7
9	C.Ref.	S/B				
		D/B				
10	Arbitration	S/B	5	-	-	5
		D/B				
11	C.M. Appl.	S/B	243	41	27	257
		D/B	115	29	22	122
12	WP(C)	S/B	354	70	52	372
		D/B	52	10	6	56

13	P.I.L.	S/B				
		D/B	11	-	-	11
14	W.A.	S/B				
		D/B	72	9	11	70
15	Mat.Case	S/B				
		D/B				
16	Test Case	S/B	1	-	1	
		D/B				
17	M.A.C.	S/B	7	-	2	5
		D/B				
18	El. Petn.	S/B	2	-	-	2
		D/B				
19	Cont.Case	S/B	27	2	4	25
		D/B	2	1	1	2
20	Second Appl/ S.A.O.	S/B				
		D/B				
21	Comp.Petn.	S/B				
		D/B				
22	Tax Cases	S/B				
		D/B	2	-	-	2
23	Cross Objection	S/B				
		D/B				
24	Tr.P(C)	S/B				
		D/B				2
25	W.P.(C) SOU MOTTO	S/B				
		D/B	2	-	-	
26	I.A.	S/B				
		D/B				
27	L.A.Ref.	S/B				
		D/B				

28	L.A. App.	S/B				
		D/B	1	-	-	1
29	F.A.	S/B	2	-	-	2
		D/B				
30	Crl. App.	S/B	15	2	1	16
		D/B	7	-	-	7
31	Crl.Rev.Petn.	S/B	19	3	8	14
		D/B				
32	Crl.Petn.	S/B	18	-	5	13
		D/B				
33	Crl.Ref.	S/B				
		D/B				
34	Crl.(D)Ref.	S/B				
		D/B				
35	Bail Appln./ Anticipatory Bail	S/B	5	26	24	7
		D/B				
36	W.P.(Crl.)	S/B	8	-	2	6
		D/B				
37	Crl.M.Appl.	S/B	34	7	7	34
		D/B	1	-	-	1
38	Tr.P(Crl)	S/B	1	4	4	1
		D/B				
39	C.Appln.	S/B				
		D/B				
TOTAL			1077	214	192	1099